

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu

Notification,

Jammu, the 22nd of March 2021.

S.O.162-In exercise of the powers conferred by section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor of Union Territory of Jammu and Kashmir is hereby pleased to delegate his Financial Powers to accord technical sanction to detailed estimate costs of original soil conservation works in favour of the officers, to the extent as indicated below:-

S.No.	Nature of Powers	To whom Delegated	Extent
1.	To Accord technical sanction to detailed estimates of costs of Original soil conservation works in each individual case subject to budgetary provisions.	(a)(i) Director Agriculture	Full Powers
		(ii) Divisional Soil Conservation Officer.	Upto Rs. 5.00 Lakh.
		(iii) Assistant Soil Conservation Officer.	Upto Rs. 1.00 Lakh.
		(b) (i) Director, CAD	Full Powers.
		(ii) Dy. Director, CAD	Upto Rs. 5.00 Lakh.
		(iii) Assistant Soil Conservation Officer.	Upto Rs. 1.00 Lakh.

By Order of the Lieutenant Governor.

Sd/-

**(Dr. Arun Kumar Mehta), IAS,
Financial Commissioner,
Finance Department.**

Dated: **22.03.2021**

No: A/BOFP(2020)-Sgr-II-963/J

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.

3. Principal Accountant General J&K Srinagar/Jammu.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Funds Organization.
18. Director Local Fund Audit & Pensions, J&K.
19. Director Information J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
30. Private Secretary to Hon'ble Advisors (F)/(B)/(BK), for information.

31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner, Finance Department.
33. All Treasury Officers.
34. I/C website, FD (www.jakfinance.nic.in).
35. I/C website, GAD (www.jkgad.nic.in).
36. Government Order File (W2scs).


(S.L. Pandita)
Director General (Codes),
Finance Department.

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